

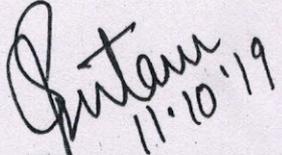
No. : NGT(PB)/3/JUDICIAL/2014/ 585  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

Faridkot House  
Copernicus Marg,  
New Delhi-110001

Dated : 11.10.2019

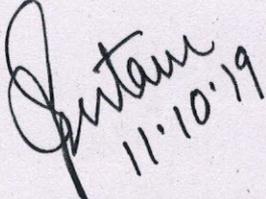
OFFICE ORDER

Take notice that Original Application No. 639/2019 titled as Shailesh Singh Vs. State of Haryana & Ors. Listed on today, the 11<sup>th</sup> October, 2019 as Item No. 1 in Court No. 1 will not be taken-up for hearing today and the same stands adjourned for 05.11.2019.

  
Deputy Registrar (Judicial)  
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PA to Registrar General
4. PA to Dy. Registrar (Judicial)
5. Court Masters
6. Bar Association of NGT
7. Website of NGT
8. Computer Incharge
9. Notice Board

  
Deputy Registrar (Judicial)  
National Green Tribunal